

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT – II**

**Item No. 225**  
**(IB)-731(ND)2019**

**IN THE MATTER OF:**

**M/s. Concept Incorporation** ... **Applicant/Petitioner**

**Versus**

**M/s. DCP India Pvt. Ltd.** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 27.01.2021**

**CORAM:**

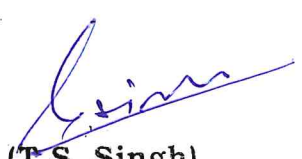
**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** For Corporate Debtor; Arun Saxena Adv., Shivam Mishra Adv.

**ORDER**

Renotify this case on 16<sup>th</sup> February, 2021.

  
**(T.S. Singh)**  
**Court Officer**